

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3346
ANSWERED ON:16.03.2011
CIVIL NUCLEAR AGREEMENT WITH JAPAN
Naik Dr. Sanjeev Ganesh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has recently signed civil nuclear agreement with Japan;
- (b) if so, the salient features of the agreement; and
- (c) the likely gains to the country as a result thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) On 25th June 2010, the Government of Japan announced its decision to commence negotiations with the Government of India on an Agreement for Cooperation in the Peaceful Uses of Nuclear Energy. Negotiations are currently going on. During Prime Minister's visit to Tokyo on 24-26 October 2010 for the Annual Summit with Japan, the two Prime Ministers affirmed that cooperation in this sector will open up new opportunities for further developing the India-Japan Strategic and Global Partnership.